

DEPARTMENT OF SOCIAL WELFARE WOMEN & CHILD DEVELOPMENT,
CHANDIGARH ADMINISTRATION
NOTIFICATION

No. SWD/JJ Act/2025/4158

Dated: 20/05/2025

In exercise of the powers conferred under Rule 87 of Chandigarh Juvenile Justice (Care & Protection of Children) Rules 2017, the Administrator, Union Territory, Chandigarh is pleased to re-constitute a Selection Committee consisting of the following for the selection of Chairperson and Members of Child Welfare Committee, Members of Juvenile Justice Board and Non-official Members of Inspection Committee under the provisions of Juvenile Justice (Care & Protection of Children) Act, 2015 in the Union Territory of Chandigarh:-

- | | | |
|----|--|------------------|
| 1. | Justice Raj Shekhar Attri,
Former Judge of Punjab & Haryana High Court. | Chairman |
| 2. | Director Social Welfare, Women & Child Development,
Chandigarh Administration. | Member Secretary |
| 3. | Chairperson, Chandigarh Commission for Protection of Child Rights,
1 st Floor, Admn Block, Snehalaya, Village Maloya, Chandigarh. | Member |
| 4. | Dr. Sadbhavna Pandit, HOD Pediatrics,
Government Multi Speciality Hospital, Sector 16, Chandigarh | Member |
| 5. | Dr. Vijay Girdhar, HoD, Psychiatrist,
Government Multi Speciality Hospital, Sector 16, Chandigarh. | Member |
| 6. | Ms. Sangeeta Jain, Executive Director, Society for Rehabilitation of
Mentally Challenged (SOREM), Opp. Income Tax Flats, Sector 36-C,
Chandigarh | Member |
| 7. | Ms. Franey Sood, Co-founder & Director, Kachi Sadak Foundation,
#162, 1 st Floor, Sector 16, Panchkula, Haryana. | Member |

The term of the above Committee shall be for a period of three years from the date of publication of notification in the Chandigarh Administration Gazette.

**CHIEF SECRETARY,
CHANDIGARH ADMINISTRATION.**

Dated: 20.05.2025

No. SWD/JJ Act/2025/4159

Dated: 20/05/2025

A copy is forwarded to the Controller Printing & Stationary Department, UT, Chandigarh with a request to publish the above notification in the next issue of Chandigarh Administration gazette.



Director Social Welfare,
Women & Child Development,
for Chief Secretary,
Chandigarh Administration.

No. SWD/JJ Act/2025/4160-66

A copy is forwarded to all concerned for information.

Dated: 20/05/2025



Director Social Welfare,
Women & Child Development,
for Chief Secretary,
Chandigarh Administration.